

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 602
IB-591/ND/2023
IA/1713/2024

IN THE MATTER OF:
Mr. Ilias Husain

...PETITIONER

Vs

M/s. Maliha Realtors Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 02.07.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicants/Financial Creditor :Adv. Tarang Agrawal
For the Respondent/Corporate Debtor :Adv. Neeraj Yadav

ORDER

Ld. Counsel on behalf of the Financial Creditor and Ld. Counsel on behalf of the Corporate Debtor are present. Pleadings are complete. List the matter for argument on **05.08.2024** along with IA.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)